

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.96/7/HDB//2017
NAME OF THE COMPANY	VSS Projects Private Limited
NAME OF THE PETITIONER(S)	Asset Advisory Services India Private Limited
NAME OF THE RESPONDENT(S)	VSS Projects Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Sahithi representing behalf of Agasthya Sharma	Advocate	9885569590	Sahithi
T. Surya Satish	Advocate	9885347524	Satish

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Mr. Surya Satish, Learned Counsel for the petitioner and Ms. Sahithi Learned Counsel representing
Shri Agasthya Sarma, Learned Counsel for the Respondents were present.

Orders pronounced.


Member (T)


Member (J)